

ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/37102/2024 BLAPL/12479/2024	BIJAY KUMAR PANDA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000286/2024
2	D-BLAPL/36493/2024 BLAPL/12480/2024	KRISH @ KRUSHNA CHANDRA JAL VS STATE OF ODISHA	ANIRUDHA DAS VS	BANGRIPOSI /35 /2023 AD HOC ADDL.SESIONS JUDGE (FTSC) ST/0000121/2023
3	D-BLAPL/37198/2024 BLAPL/12481/2024	YASH HARIDAS KUMBLE @ YASH H. KAMBLE VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	JHARSUGUDA GRPS /141 /2024 SPECIAL JUDGE,JHARSUGUDA(Jharsugu) Spl/0000042/2024
4	D-BLAPL/37132/2024 BLAPL/12482/2024	B. RAKESH KUMAR @ RINKU VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	/ /0 SPECIAL COURT,CUTTACK(Cuttack) 2(A)CC/0000112/2024
5	D-BLAPL/37189/2024 BLAPL/12483/2024	BAHAN KHATEI VS STATE OF ODISHA	KEDAR CHANDRA SARANGI VS	FATEGARH /178 /2019 A.D.J.,NAYAGARH(Nayagarh) ST/0000101/2020
6	D-BLAPL/36784/2024 BLAPL/12484/2024	BAYA @ BAYADHAR @ BAIDHARA BHUYAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	SHERAGADA /545 /2023 A.D.J.,ASKA(Ganjam) ST/0000035/2024
7	D-BLAPL/36782/2024 BLAPL/12485/2024	SURENDRA BHUYAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	SHERAGADA /545 /2023 A.D.J.,ASKA(Ganjam) ST/0000035/2024
8	D-BLAPL/36783/2024 BLAPL/12486/2024	PAPUN BHUYAN VS STATE OF ODISHA	HARIPAD MOHANTY VS	SHERAGADA /545 /2023 A.D.J.,ASKA(Ganjam) ST/0000035/2024
9	D-BLAPL/37147/2024 BLAPL/12487/2024	BANDHAN BARLA VS STATE OF ODISHA	ABHISHEK MOHANTY VS	BRAHMANITARANG /109 /2024 2ND A.D.J.,ROURKELA(Sundargarh) ST/0000145/2024
10	D-BLAPL/37021/2024 BLAPL/12488/2024	RAHUL BHASKAR VS STATE OF ODISHA	BISWAJIT MOHAPATRA VS	GOCHHAPADA /58 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000072/2023
11	D-BLAPL/37083/2024 BLAPL/12489/2024	NEPAL JAGADALA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 SPECIAL JUDGE,BAUDH(Baudh) 2(A)CC/0000038/2024

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12	D-BLAPL/36988/2024 BLAPL/12490/2024	VIVEK KUMAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000282/2024
13	D-BLAPL/37100/2024 BLAPL/12491/2024	CHANDAN KUMBHAR @ CHATIA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BURLA /234 /2024 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000387/2024
14	D-BLAPL/37108/2024 BLAPL/12492/2024	SUBA KHEMUDU VS STATE OF ODISHA	ASIT KUMAR JENA VS	ORKEL /368 /2024 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000158/2024
15	D-BLAPL/37024/2024 BLAPL/12493/2024	SABITA BARADA VS STATE OF ODISHA	RABINDRA NATH BARIK VS	SARANAKUL /68 /2024 A.D.J,ODAGAON(Nayagarh) TR/0000001/2024
16	D-BLAPL/36863/2024 BLAPL/12494/2024	RAKESH KUMAR MOHAPATRA @ CHINTU VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	JATNI P.S. /378 /2023 A.D.J.,BHUBANESWAR(Khordha) CT/0000205/2024
17	D-BLAPL/37338/2024 BLAPL/12495/2024	ADITYA PRASAD MOHANTY @ ADITYA MOHANTY VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	TANGI /256 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000213/2024
18	D-BLAPL/36927/2024 BLAPL/12496/2024	SK. SANWAR VS STATE OF ODISHA	BADAL KUMAR BEHERA VS	JALESWAR /432 /2024 J.M.F.C,JALESWAR(Baleshwar) CT/0000533/2024
19	D-BLAPL/36982/2024 BLAPL/12497/2024	LOKANATH SAHU VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	TIKIRI /191 /2024 J.M.F.C.,KASHIPUR(Rayagada) GR/0000617/2024
20	D-BLAPL/37345/2024 BLAPL/12498/2024	AMIT GUPTA VS STATE OF ODISHA	GOREKHA NATH DAS VS	CYBER CRIME AND ECONOMIC OFFENSES J.M.F.C,CUTTACK(Cuttack) GR/0000874/2024
21	D-BLAPL/36091/2024 BLAPL/12499/2024	DHIREN NAG @ DHEEREN NAG VS STATE OF ODISHA	MANOJ KUMAR PATI VS	BOLANGIR SADAR /398 /2024 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001951/2024
22	D-BLAPL/36632/2024 BLAPL/12500/2024	RAKESH BEHERA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	BHARATPUR PS /757 /2024 DISTRICT & SESIONS JUDGE,BHUBANESWAR TR/0000604/2024
23	D-BLAPL/33786/2024	PRADEEP PODH	SARAT KUMAR JENA	BARGARH /533 /2024

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	BLAPL/12501/2024	VS STATE OF ODISHA	VS	DIST.AND SESSIONS JUDGE,BARGARH Spl/0000085/2024
24	D-BLAPL/36754/2024 BLAPL/12502/2024	DEBA PRAKASH MOHAPATRA VS STATE OF ODISHA	SANTOSH SETHI VS	TARBHA /266 /2022 A.D.J.,SONEPUR(Sonepur) SC/0000039/2023
25	D-BLAPL/36756/2024 BLAPL/12503/2024	KUNAL SUNYANI VS STATE OF ODISHA	SANJAYA MAJHI VS	TALSARA /2 /2020 S.D.J.M.-CIVIL JUDGE (SD),SUNDERGARH GR/0000033/2020
26	D-BLAPL/33787/2024 BLAPL/12504/2024	HADU BEHERA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /533 /2024 DIST.AND SESSIONS JUDGE,BARGARH Spl/0000085/2024
27	D-BLAPL/36808/2024 BLAPL/12505/2024	PRATAP MISHAL @ BADAN VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	RAYAGADA /2 /2024 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000002/2024
28	D-BLAPL/36647/2024 BLAPL/12506/2024	SUJIT NAYAK VS STATE OF ODISHA	AMULYA PRASAD NAYAK VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha) 2(A)CC/0000193/2024
29	D-BLAPL/36654/2024 BLAPL/12507/2024	MANOJ HARPAL VS STATE OF ODISHA	RAMAKANTA MISHRA VS	DEOGAON /150 /2022 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Bolangir) GR/0001284/2022
30	D-BLAPL/37240/2024 BLAPL/12508/2024	TUSHARKANTA DEHURY @ PAPUNI @ GENDU VS STATE OF ODISHA	RAKESH BEHERA VS	CHHENDIPADA /234 /2022 A.D.J.,ANGUL(Angul) CT/0000193/2022
31	D-BLAPL/37261/2024 BLAPL/12509/2024	DINESH DEHURI VS STATE OF ODISHA	MAHES DAS VS	/ /0 SPECIAL JUDGE,BALLIGUDA(Kandhamal) 2(A)CC/0000039/2024
32	D-BLAPL/37214/2024 BLAPL/12510/2024	DHANANJAY KHANDA VS STATE OF ODISHA	KHUSBU PANIGRAHI VS	KASAFAL MARINE /45 /2024 J.M.F.C. BALASORE(RURAL)(Baleshwar) CT/0000548/2024
33	D-BLAPL/36874/2024 BLAPL/12511/2024	JAGAN NAIK VS STATE OF ODISHA	BIBHUTI KESHARI BISWAL VS	JUDUM /104 /2024 SPECIAL COURT,CUTTACK(Cuttack) Spl/0000159/2024
34	D-BLAPL/37262/2024 BLAPL/12512/2024	RABINDRA HEMBRAM VS	MAHES DAS VS	Maitri Vihar PS /369 /2024 S.D.J.M.,BHUBANESWAR(Khordha)

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35	D-BLAPL/37216/2024 BLAPL/12513/2024	STATE OF ODISHA SUDARSHAN KHADIA VS	DIBYA PRAKASH MISHRA VS	CT/0001505/2024 BURLA /329 /2024 J.M.F.C.,SAMBALPUR(Sambalpur) GR/0000533/2024
36	D-BLAPL/37264/2024 BLAPL/12514/2024	STATE OF ODISHA SUDAM MANKIDIA VS	MANAS KUMAR CHAND VS	/ /0 NYAYADHIKARI,GHASIPURA(Kendujhar) 2(B)CC/0000006/2024
37	D-BLAPL/36907/2024 BLAPL/12515/2024	STATE OF ODISHA R. LAKSHMANAN VS	AMAR KUMAR MOHANTY VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,CHHENDIPADA(Anugul) GR/0001143/2024
38	D-BLAPL/37217/2024 BLAPL/12516/2024	STATE OF ODISHA SIBU @ DEBRAJ MAJHI VS	SOUBHAGYA KUMAR DASH VS	KASINAGAR /161 /2024 J.M.F.C.,KASHINAGAR,(Gajapati) GR/0000157/2024
39	D-BLAPL/36964/2024 BLAPL/12517/2024	STATE OF ODISHA KIRON JYOTHY PK VS	KOUSIK ANANDA GURU VS	CYBER CRIME AND ECONOMIC OFFEN J.M.F.C.,CHHENDIPADA(Anugul) GR/0001143/2024
40	D-BLAPL/37253/2024 BLAPL/12518/2024	STATE OF ODISHA PRAMISH CHANDRA BIHARI VS	JNYANANANDA PANDA VS	NARLA /143 /2024 J.M.F.C.,MADANPUR-RAMPUR(Kalahand) CT/0000278/2024
41	D-BLAPL/37077/2024 BLAPL/12519/2024	STATE OF ODISHA RAMAKANTA BEHERA VS	PRANAYA KUMAR MOHAPATRA VS	BAGDIA /147 /2024 AD-HOC A.D.J.(FTSC),ANGUL(Anugul) CT/0000266/2024
42	D-BLAPL/37247/2024 BLAPL/12520/2024	STATE OF ODISHA TOFAN BEHERA VS	RAMANI KANTA PATTANAIAK VS	PIPLI /175 /2017 2ND A.D.J.,PURI(Puri) ST/0000004/2021
43	D-BLAPL/37089/2024 BLAPL/12521/2024	STATE OF ODISHA PANCHANAN MEHER VS	SURYAKANTA DWIBEDI VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH 2(B)CC/0000009/2024
44	D-BLAPL/37409/2024 BLAPL/12522/2024	STATE OF ODISHA DUKHIDHANA SUNANI VS	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA TOWN /472 /2024 S.D.J.M.-CIVIL JUDGE (JD),BHAWANIPA CT/0001270/2024
45	D-BLAPL/37251/2024 BLAPL/12523/2024	STATE OF ODISHA SURESH PATRA VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	TUMUDIBANDHA /66 /2021 ADDL. SESSION JUDGE,BALLIGUDA(K ST/0000015/2022

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46	D-BLAPL/37255/2024 BLAPL/12524/2024	SANGHA @ SANGRAM PRADHAN VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /544 /2024 J.M.F.C.,CUTTACK(RURAL)(Cuttack) GR/0001256/2024
47	D-BLAPL/37285/2024 BLAPL/12525/2024	DEEPAK KUMAR BEHERA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	TOMANDO /215 /2023 2ND ADJ CUM SPL JUDGE,BHUBANESW TR/0000425/2023
48	D-BLAPL/33840/2024 BLAPL/12526/2024	NADEEM KHAN @ NABIN VS STATE OF ODISHA	AMIT BISWAL VS	PLANTSITE /100 /2023 2ND A.D.J.,ROURKELA(Sundargarh) Spl/0000004/2023
49	D-BLAPL/36919/2024 BLAPL/12527/2024	SASABINDU @ SASHABINDU RANA VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000051/2024
50	D-BLAPL/36920/2024 BLAPL/12528/2024	CHERU NAG VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsugu 2(A)CC/0000052/2024
51	D-BLAPL/37200/2024 BLAPL/12529/2024	ISMAIL SINDUR VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	/ /0 SPL.JUDGE, CHATRAPUR (GANJAM)(G 2(A)CC/0000012/2024
52	D-BLAPL/37294/2024 BLAPL/12530/2024	PRADEEP SWAIN VS STATE OF ODISHA	MAHES DAS VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) 2(A)CC/0000423/2024
53	D-BLAPL/37254/2024 BLAPL/12531/2024	MAHESWAR JENA VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	DHENKANAL SADAR /193 /2013 DISTRICT & SESSIONS JUDGE,DHENKA CT/0000127/2024
54	D-BLAPL/37298/2024 BLAPL/12532/2024	SARAT NAIK@NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	TARASINGI /127 /2024 SPL. JUDGE(POCSO), BERHAMPUR(Gan Spl/0000065/2024
55	D-BLAPL/37306/2024 BLAPL/12533/2024	GAGAN MAJHI VS STATE OF ODISHA	PRANAYA KUMAR MOHAPATRA VS	CHHENDIPADA /181 /2014 A.D.J.,ANGUL(Anugul) CT/0000023/2015
56	D-BLAPL/37303/2024 BLAPL/12534/2024	SARADA PRASAD MALLIK VS STATE OF ODISHA	ASHOK KUMAR BEHERA VS	BARI RAMACHANDRAPUR /586 /2024 S.D.J.M.,JAJPUR(Jajapur) CT/0002875/2024
57	D-BLAPL/37326/2024	MAHESH DIGAL	AMIT BISWAL	BOLAGARH P.S. /104 /2024

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	BLAPL/12535/2024	VS STATE OF ODISHA	VS	2ND A.D.J,KHURDA(Khordha) TR/0000035/2024
58	D-BLAPL/37305/2024 BLAPL/12536/2024	RASMITA PATTANAYAK VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	PIRAHAT P.S /211 /2024 S.D.J.M.,BHADRAK(Bhadrak) GR/0002342/2024
59	D-BLAPL/37309/2024 BLAPL/12537/2024	RAKESH VARMA @ RAKESH BARMA VS STATE OF ODISHA	UMAKANTA BARIK VS	// JMFC, CHANDAHANDI(Nabarangapur) 2(A)CC/0000031/2024
60	D-CMAPL/51324/2024 CMAPL/440/2024	BALAKRISHNA NAYAK VS UNION OF INDIA	ADV. VS	// ()
61	D-CMAPL/50418/2024 CMAPL/441/2024	PADMANAV MISHRA VS STATE OF ODISHA	ADV. VS	// ()
62	D-CMAPL/51100/2024 CMAPL/442/2024	CHANDAN KUMAR SAHOO VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// ()
63	D-CMP/51253/2024 CMP/1442/2024	SK. SHAMSER VS GOURANGA TRIPATHY	MAHESWAR MOHANTY VS	// CIVIL JUDGE (JD),SORO(Baleshwar) TS/0000082/2021
64	D-CONTC/51265/2024 CONTC/8103/2024	BATAKRUSHNA NAYAK VS RAJESH PRABHAKAR PATIL,IAS	SUSANTA KUMAR BARAL VS	// ()
65	D-CONTC/51308/2024 CONTC/8104/2024	SARAT CHANDRA SASMAL VS ANIL KUMAR MOHANTY, OAS	ADV. VS	// ()
66	D-CONTC/51309/2024 CONTC/8105/2024	PRABIR KUMAR PATTANAİK VS ASWATHY S., IAS	PRASANNA KUMAR SAHOO VS	// ()
67	D-CONTC/51314/2024 CONTC/8106/2024	JOGENDRA KUMAR MOHANTY VS JYOTI RANJAN MISHRA, DIRECTOR, ELEMENTARY EDUCATION, ODISHA	ADV. VS	// ()
68	D-CONTC/51359/2024 CONTC/8107/2024	DR. SIDHABRATA BAHINIPATI VS	ADV. VS	// ()

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69	D-CONTC/51361/2024 CONTC/8108/2024	ASWATHY S., IAS SAROJA KANTA MOHAPATRA VS	ADV. VS	// // ()
70	D-CONTC/51377/2024 CONTC/8109/2024	ASWATHI S., IAS BASUDEB AGASTI VS	ADV. VS	// // ()
71	D-CONTC/51379/2024 CONTC/8110/2024	ASWATHI S., IAS RABINDRA DAS VS	ADV. VS	// // ()
72	D-CONTC/51464/2024 CONTC/8111/2024	ASWATHI S., IAS KHAGESWAR JENA VS	PRADEEP KUMAR MAHAPATRA VS	// // ()
73	D-CONTC/51370/2024 CONTC/8112/2024	SANTOSH JOSHI, REGIONAL CHIEF CONSERVATOR FOREST,BHAWANIPATNA ADIKANDA SAMAL VS	ADV. VS	// // ()
74	D-CONTC/51395/2024 CONTC/8113/2024	ASWATHI S., IAS MINATI ROUT VS	ADV. VS	// // ()
75	D-CONTC/51466/2024 CONTC/8114/2024	BASANT KUMAR PANDA, CIVIL SUPPLIES OFFICER, DHENKANAL BIKRAM KESHARI RAM VS	ADV. VS	// // ()
76	D-CONTC/51461/2024 CONTC/8115/2024	ANU GARG, IAS SABYASACHI SINGH VS	PRANAB KUMAR SAMANTRAY VS	// // ()
77	D-CONTC/51468/2024 CONTC/8116/2024	ANTARJYAMI SAHU, MINING OFFICER, KEONJHAR ASWANI KUMAR JENA VS	ADV. VS	// // ()
78	D-CONTC/51470/2024 CONTC/8117/2024	SARAT CHANDRA GAHDEI, SUPDT. ENGR., EASTERN CIRCLE-II, JAJPUR CHANDRA KANTA DAS VS	ADV. VS	// // ()
79	D-CONTC/51507/2024 CONTC/8118/2024	CHANDRASEKHAR PADHI, ENGINEER-IN-CHIEF, W.R DEPT., ODISHA ABHIMANYU MAHANANDIA VS	ADV. VS	// // ()
		PRAVASH CH. DANDASANA, SUB-COLLECTOR,BOUDH		//

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80	D-CONTC/51508/2024 CONTC/8119/2024	AJIT KUMAR DASH @ AJIT KU. DASH VS PRAVASH CH. DANDASANA, SUB-COLLECTOR, BOUDH	ADV. VS	// 0 //
81	D-CONTC/47825/2024 CONTC/8120/2024	SATYABHAMA MOHANTY VS RISHI SINGH, CHAIRMAN, ODISHA GRAMYA BANK, GANDAMUNDA	ADV. VS	// 0 //
82	D-CONTC/48671/2024 CONTC/8121/2024	KISHORE KUMAR PATRA VS VIR VIKRAM YADAV, P. SECY, WORKS DEPT.	ADV VS	// 0 //
83	D-CONTC/51510/2024 CONTC/8122/2024	DR. BISHNU CHARAN PRADHAN VS ASWATHY S., IAS	SUBHADUTTA ROUSTRAY VS	// 0 //
84	D-CONTC/51523/2024 CONTC/8123/2024	RAMESH CHANDRA PARIDA VS SALINI PANDIT, IAS	ADV. VS	// 0 //
85	D-CONTC/51550/2024 CONTC/8124/2024	M/S. VISA STEEL LTD., JAJPUR VS PRAMOD KUMAR NAYAK, EXECUTIVE ENGINEER, TPNODL, JAJPUR	MAMTA MISHRA VS	// 0 //
86	D-CONTC/51621/2024 CONTC/8125/2024	RAMESH CHANDRA DAS VS HRUSHIKESH BEHERA, CHIEF DISTRICT VETENARY OFFICER, BHADRAK	ADV. VS	// 0 //
87	D-CONTC/51642/2024 CONTC/8126/2024	SRIDHAR JENA VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// 0 //
88	D-CONTC/51623/2024 CONTC/8127/2024	RANJAN KUMAR MAHANTA VS SANJAY KUMAR SINGH, IAS	ADV. VS	// 0 //
89	D-CRLA/36890/2024 CRLA/1274/2024	GIRISH CHANDRA SAHU VS STATE OF ODISHA	JAGABANDHU SAHU VS	AGALPUR /186 /2024 SPECIAL JUDGE,BALANGIR(Balangir) Spl/0000048/2024
90	D-CRLA/36586/2024 CRLA/1275/2024	PURNA CHANDRA MOHARANA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	TOMKA /74 /2019 AD-HOC ADJ (FTSC),JAJPUR(Jajapur) Spl/0000144/2019
91	D-CRLA/36798/2024	MRUTYUNJAY SABAT	RAKESH BEHERA	GOSANINUAGAM /11 /2013

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	CRLA/1276/2024	VS STATE OF ODISHA	VS	DISTRICT & SESSIONS JUDGE,BERHAM ST/0000019/2014
92	D-CRLA/36814/2024 CRLA/1277/2024	GADADHAR RANA VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	JAIPATNA /283 /2015 ADDL.DISTRICT JUDGE,DHARAMGARH CT/0000003/2016
93	D-CRLA/36885/2024 CRLA/1278/2024	BASEN MARANDI VS STATE OF ODISHA(VIG.)	RAJENDRA NARAYAN ROUT VS	BALASORE VIGILANCE /4 /2005 SPECIAL JUDGE, VIGILANCE, BARIPADA GR/0000004/2005
94	D-CRLA/37166/2024 CRLA/1279/2024	USMAN KHAN VS STATE OF ODISHA(VIG.)	SATYA RANJAN MULIA VS	CUTTACK VIGILANCE /14 /2001 SPL.JUDGE (VIG),CUTTACK(Cuttack) TR/0000239/2007
95	D-CRLA/37215/2024 CRLA/1280/2024	MANTU@SUSANTA KUMAR NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KEONJHAR SADAR /305 /2015 ADDL.DIST.JUDGE,KEONJHAR(Kendujhar) ST/0000002/2020
96	D-CRLA/37256/2024 CRLA/1281/2024	PRADEEP KUMAR PARIDA@LITU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI SADAR /458 /2024 SPECIAL JUDGE, PURI(Puri) TR/0000162/2024
97	D-CRLA/37259/2024 CRLA/1282/2024	PRIYABRATA GARNAIK VS STATE OF ODISHA	AKASH BHUYAN VS	DHENKANAL TOWN /459 /2022 SPECIAL JUDGE,DHENKANAL(Dhenkanal) Spl/0000053/2022
98	D-CRLMC/37014/2024 CRLMC/4697/2024	KAMALAKANTA DAS VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// J.M.F.C.,BHADRAK(Bhadrak) ICC/0000137/2021
99	D-CRLMC/37109/2024 CRLMC/4698/2024	NAYAN BARIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	//0 S.D.J.M.-CIVIL JUDGE (JD),BANKI(Cuttack) 2(B)CC/0000001/2006
100	D-CRLMC/36340/2024 CRLMC/4699/2024	ITIHAS LENKA@UMAKANTA LENKA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	PATKURA /153 /2008 DIST.&SESSIONS JUDGE,KENDRAPARA GR/0000409/2008
101	D-CRLMC/37144/2024 CRLMC/4700/2024	RAJ KUMAR BEHERA VS STATE OF ODISHA	MANORANJAN PADHY VS	JEYPORE TOWN /219 /2020 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000052/2020
102	D-CRLMC/36448/2024 CRLMC/4701/2024	SAKIL SHA VS	DEBASNAN DAS VS	TIRTOL /68 /2010 JMFC TIRTOL(Jagatsinghapur)

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103	D-CRLMC/37159/2024 CRLMC/4702/2024	STATE OF ODISHA SUSANTA KUMAR BRAHMA VS	RABINDRA NATH PANDA VS	GR/0000267/2010 BAIDESWAR /93 /2017 P.O SPL.COURT SC AND ST (POA) ACT, Spl/0000177/2017
104	D-CRLMC/36677/2024 CRLMC/4703/2024	STATE OF ODISHA BASANTI LENKA VS	BIJAYANANDA SAMANTARAY VS	DHARMASALA /456 /2018 J.M.F.C.,CHANDIKHOLE(Jajapur) ICC/0000066/2020
105	D-CRLMC/37172/2024 CRLMC/4704/2024	STATE OF ODISHA DAYANIDHI JENA @ NIDHIA JENA VS	BIJAYA KUMAR RAGADA VS	BALIPATNA /10 /2013 J.M.F.C.,BHUBANESWAR(Khordha) GR/0000043/2013
106	D-CRLMC/36905/2024 CRLMC/4705/2024	STATE OF ODISHA BABULA NAIK VS	SANTOSH KUMAR MAHANTY VS	TARASINGI /138 /2013 A.D.J.,BHANJANAGAR(Ganjam) ST/0000142/2017
107	D-CRLMC/37380/2024 CRLMC/4706/2024	STATE OF ODISHA KAMALAKANTA DWIVEDY VS	KAJAL SAHOO VS	/ /0 J.M.F.C.,BHUBANESWAR(Khordha) ICC/0000606/2016
108	D-CRLMC/35616/2024 CRLMC/4707/2024	STATE OF ODISHA KARTIAK SAHU VS	SARADA PRASAD DASH VS	SINGLA /131 /2024 J.M.F.C.,BASTA(Baleshwar) CT/0000426/2024
109	D-CRLMC/37400/2024 CRLMC/4708/2024	STATE OF ODISHA SULABH ARYA VS	TANMAY MISHRA VS	EOW,BHUBANESWAR /12 /2024 () //
110	D-CRLMC/36749/2024 CRLMC/4709/2024	ECONOMIC OFFENCES WING,CID-CB,BBSR PRATAP KESARI BHANJA VS	RAJIB LOCHAN PRADHAN VS	RANPUR /92 /2023 A.D.J.,NAYAGARH(Nayagarh) TR/0000100/2023
111	D-CRLMC/36793/2024 CRLMC/4710/2024	STATE OF ODISHA KHAGESWAR MALIK VS	ASHOK KUMAR SAHOO VS	NIKIRAI /122 /2019 SPECIAL JUDGE,KENDRAPARA(Kendrapa Spl/0001917/2019
112	D-CRLMC/37184/2024 CRLMC/4711/2024	STATE OF ODISHA NARAYANA NAYAK VS	HEMANT KUMAR MUND VS	/ /0 A.D.J.-SPL.JUDGE (CBI),BHUBANESWAR TR/0000016/2015
113	D-CRLMC/34848/2024 CRLMC/4712/2024	CENTRAL BUREAU OF INVESTIGATION SURESH HARIJAN VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /78 /2019 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000027/2019

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114	D-CRLMC/37033/2024 CRLMC/4713/2024	RAJESH BACHALA @ B. RAJESH VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	GUNUPUR /118 /2019 S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(R GR/0000270/2019
115	D-CRLMC/37257/2024 CRLMC/4714/2024	HARIBANDHU NAYAK VS STATE OF ODISHA	MAHES DAS VS	/ /0 S.D.J.M.,BHUBANESWAR(Khordha) ICC/0002899/2015
116	D-CRLMC/34202/2024 CRLMC/4715/2024	SASMITA SETHY VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	/ /0 S.D.J.M.,KENDRAPARA(Kendrapara) MISCA/0000117/2024
117	D-CRLMC/36864/2024 CRLMC/4716/2024	SANTOSH NATH@PRAVAS NATH VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	KENDRAPARA SADAR /93 /2024 S.D.J.M.,KENDRAPARA(Kendrapara) GR/0000304/2024
118	D-CRLMC/36510/2024 CRLMC/4717/2024	BN SUDHANSU RANJAN GRAHACHARYA VS STATE OF ODISHA	VS	MAHILA P.S. BUXIBAZAR /72 /2023 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000311/2023
119	D-CRLMC/35271/2024 CRLMC/4718/2024	SATYAJIT ROUT VS STATE OF ODISHA	RAMESH CHANDRA OJHA VS	CHATRAPUR /233 /2023 S.D.J.M.-CIVIL JUDGE (JD),CHATRAPUR GR/0000404/2023
120	D-CRLMC/37239/2024 CRLMC/4719/2024	MAMATA BEJ@MAMATA DAS VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	ANGUL TOWN /521 /2009 J.M.F.C.,ANGUL(Anugul) CT/0002953/2009
121	D-CRLMC/37269/2024 CRLMC/4720/2024	ANTARYAMI PANDA VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	BAIDYANATHPUR /478 /2024 S.D.J.M.,BERHAMPUR(Ganjam) GR/0002157/2024
122	D-CRLMP/36627/2024 CRLMP/1722/2024	RAJANI NAYAK VS STATE OF ODISHA	JAYADEBA BEHERA VS	BANAPUR P.S. /338 /2024 () //
123	D-CRLMP/37123/2024 CRLMP/1723/2024	BHARATI SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	/ /0 () //
124	D-CRLMP/37063/2024 CRLMP/1724/2024	MANJULATA BEHERA VS STATE OF ODISHA	DHARMENDRA SETHY VS	/ /0 () //
125	D-CRLMP/37383/2024	STEVIN SHIPPING PVT. LTD., BBSR	SIDHARTHA MISHRA	/ /0

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	CRLMP/1725/2024	VS	VS	()
		CBI, BBSR		//
126	D-CRLMP/34795/2024	MANISHA MUDULI	PRASANTA KUMAR SAHOO	MAHILA PS SAMBALPUR /84 /2024
	CRLMP/1726/2024	VS	VS	()
		STATE OF ODISHA		//
127	D-CRLMP/36948/2024	KALPANA PRADHAN	TUSAR KANTI PRAHARAJ	//0
	CRLMP/1727/2024	VS	VS	()
		STATE OF ODISHA		//
128	D-CRP/51323/2024	J.VENKAT KUMAR SWAMY	S.S.RAO	//
	CRP/53/2024	VS	VS	CIVIL JUDGE (SD),BERHAMPUR(Ganjam)
		M.SANTOSH KUMAR PATRO		CS/0000226/2024
129	D-FAO/51341/2024	BANDANA PALEI	SATYABAN SAHOO	//
	FAO/568/2024	VS	VS	RAILWAY CLAIMS TRIBUNAL, BHUBANESHWAR
		UNION OF INDIA		Oa/0000106/2023
130	D-RPFAM/50787/2024	CHHABINDRA OJHA	BIKRAM CHANDRA GHADEI	//
	RPFAM/368/2024	VS	VS	JUDGE, FAMILY COURT,JAJPUR(Jajapur)
		APARAJITA MOHARANA @ OJHA		Crp/0000058/2020
131	D-RPFAM/51001/2024	M.D.ANWAR KHAN	KOUSIK ANANDA GURU	//
	RPFAM/369/2024	VS	VS	JUDGE, FAMILY COURT, SAMBALPUR(Sambalpur)
		MOHSEENA BANU		CMC/0000009/2020
132	D-RPFAM/51411/2024	DIPAK KUMAR GHADEI	SUSHANT KUMAR PRADHAN	//
	RPFAM/370/2024	VS	VS	JUDGE, FAMILY COURT, BHADRAK(Bhadrak)
		SAIBA KADRI		Crp/0000180/2021
133	D-RSA/51346/2024	BAYADHAR NATH	GOURI KUMAR RATH	//
	RSA/475/2024	VS	VS	1ST ADDL SESSIONS JUDGE, SAMBALPUR(Sambalpur)
		JANMAJAYA NATH		RFA/0000002/2018
134	D-RSA/51363/2024	DILLIP KUMAR MISHRA	JASHOBANTA DASH	//
	RSA/476/2024	VS	VS	DISTRICT AND SESSIONS JUDGE,ANGUL(Angul)
		DUKHABANDHU MISHRA		RFA/0000013/2018
135	D-RSA/51414/2024	JITENDRA KUMAR SATPATHY @ BABULI SATAPATHY	SIDHARTHA MISHRA	//
	RSA/477/2024	VS	VS	A.D.J.(FTC),ATHGARAH(Cuttack)
		SATYABHAMA SATPATHY		RFA/0000031/2017
136	D-RVWPET/51094/2024	STATE OF ODISHA	DEBASIS NAYAK,A.G.A	//
	RVWPET/303/2024	VS	VS	()

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137	D-TRP(C)/51525/2024 TRP(C)/397/2024	DEBI PRASAD SAHOO SAMARESH MISHRA VS JALINA PRIYADARSHINI	SUBHADUTTA ROUTRAY VS	// // JUDGE,FAMILY COURT,PHULBANI(Kan CP/0000001/2024
138	D-TRP(C)/51632/2024 TRP(C)/398/2024	MEERA RANI PARIDA VS BISWA PRAKASH SAMAL	BIDESH RANJAN BEHERA VS	// JUDGE FAMILY COURT, KENDRAPARA CP/0000376/2023
139	D-WA/51405/2024 WA/3316/2024	STATE OF ODISHA VS DURGESH NANDINI SWAIN	SANJIB SWAIN,A.G.A VS	// 0 //
140	D-WA/46919/2024 WA/3317/2024	SRITAM DAS VS DISCIPLINARY AUTHORITY-CUM-CMD, MAHANADI COAL FIELDS LTD.(MCL), SAMBALPUR	LALIT KUMAR MAHARANA VS	// 0 //
141	D-WA/51484/2024 WA/3318/2024	STATE OF ODISHA VS SASHI BHUSAN DASH	SASWAT DAS,A.G.A VS	// 0 //
142	D-WP(C)/51036/2024 WP(C)/31311/2024	BISWANATH JENA VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
143	D-WP(C)/51041/2024 WP(C)/31312/2024	SANJAY KUMAR MOHANTY VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
144	D-WP(C)/51312/2024 WP(C)/31313/2024	MALATI SAHOO VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
145	D-WP(C)/51315/2024 WP(C)/31314/2024	ORISSA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION, BBSR VS ADDITIONAL COMMISSIONER OF GST AND CE, BBSR COMMISSIONERATE	PRANAYA KISHORE HARICHANDAN VS	// 0 //
146	D-WP(C)/51368/2024 WP(C)/31315/2024	MANJARI SETHY VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
147	D-WP(C)/51469/2024 WP(C)/31316/2024	JAYANTA KUMAR BHUYAN VS STATE OF ODISHA	DR.PURUSOTTAM CHULI VS	// 0 //

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148	D-WP(C)/51509/2024 WP(C)/31317/2024	SATYABHAMA DEVI WELFARE TRUST,BBSR VS STATE OF ODISHA	GOPINATH MISHRA VS	// 0 //
149	D-WP(C)/49959/2024 WP(C)/31318/2024	MD.USMAN KHAN VS STATE OF ODISHA	RAMA CHANDRA JENA VS	// 0 //
150	D-WP(C)/50707/2024 WP(C)/31319/2024	MALATI PARIDA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
151	D-WP(C)/51512/2024 WP(C)/31320/2024	KAIBALYA MOHANTY VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
152	D-WP(C)/51467/2024 WP(C)/31321/2024	SAMIR KUMAR PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
153	D-WP(C)/50659/2024 WP(C)/31322/2024	RADHA RANI ACHARYA VS STATE OF ODISHA	SANTOSH KUMAR SWAIN VS	// 0 //
154	D-WP(C)/51471/2024 WP(C)/31323/2024	SISIR KUMAR PRADHAN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
155	D-WP(C)/51039/2024 WP(C)/31324/2024	RANJAN NAIK VS COLLECTOR, NAYAGARH	PITAMBAR BEHERA VS	// 0 //
156	D-WP(C)/51515/2024 WP(C)/31325/2024	SANJAY SARKAR VS STATE OF ODISHA	SARBESWAR SAHOO VS	// 0 //
157	D-WP(C)/51474/2024 WP(C)/31326/2024	AJITENDRA ROUT VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
158	D-WP(C)/51503/2024 WP(C)/31327/2024	PRIYADARSHINI PARIDA VS STATE OF ODISHA	GOPINATH SETHI VS	// 0 //
159	D-WP(C)/51442/2024	SANTOSH KUMAR BAGHA	SUJATA JENA	//

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	WP(C)/31328/2024	VS STATE OF ODISHA	VS	0 //
160	D-WP(C)/51479/2024 WP(C)/31329/2024	INDRA TAMBA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
161	D-WP(C)/51517/2024 WP(C)/31330/2024	SRIKANTA SUNDAR NAYAK VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //
162	D-WP(C)/51506/2024 WP(C)/31331/2024	ARUNA SAHU VS COMMISSIONER, LAND RECORDS AND SETTLEMENT, BOARD OF REVENUE, ODISHA, CUTTACK	SATYABADI MANTRY VS	// 0 //
163	D-WP(C)/51597/2024 WP(C)/31332/2024	SOUMYAJIT BEHERA VS STATE OF ODISHA	RESHMA BEHERA VS	// 0 //
164	D-WP(C)/50990/2024 WP(C)/31333/2024	TUSHAR KANTI GHOSH VS STATE OF ODISHA	PARSURAM MOHAPATRA VS	// 0 //
165	D-WP(C)/50811/2024 WP(C)/31334/2024	BANAMALI JENA VS STATE OF ODISHA	SATYANARAYAN MISHRA VS	// 0 //
166	D-WP(C)/51482/2024 WP(C)/31335/2024	INDRA TAMBA VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
167	D-WP(C)/51358/2024 WP(C)/31336/2024	NIHAR KANTA MOHARANA VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	// 0 //
168	D-WP(C)/51267/2024 WP(C)/31337/2024	BIJAY KUMAR SAIBABU VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
169	D-WP(C)/51601/2024 WP(C)/31338/2024	BIBEK SHARMA VS COLLECTOR, BALANGIR	SUSHANTA KUMAR JOSHI VS	// 0 //
170	D-WP(C)/51579/2024 WP(C)/31339/2024	DEBASIS MISHRA VS	ADHIRAJ MOHANTY VS	// 0

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171	D-WP(C)/51552/2024 WP(C)/31340/2024	STATE OF ODISHA BIPIN BIHARI JATI VS	PRAVAT KUMAR NAYAK VS	// // ()
172	D-WP(C)/51480/2024 WP(C)/31341/2024	STATE OF ODISHA SHYAM SUNDAR TAMBA VS	SUSHANTA KUMAR JOSHI VS	// // ()
173	D-WP(C)/51551/2024 WP(C)/31342/2024	STATE OF ODISHA ISWAR CHANDRA MALLICK VS	PABITRA KUMAR NAYAK VS	// // ()
174	D-WP(C)/51481/2024 WP(C)/31343/2024	STEEL AUTHORITY OF INDIA (SAIL), ROURKELA STEEL PLANT, ROURKELA DRUP SINGH MAJHI VS	SUSHANTA KUMAR JOSHI VS	// // ()
175	D-WP(C)/51664/2024 WP(C)/31344/2024	STATE OF ODISHA BIDYUTLATA MOHAPATRA VS	RAMA KRISHNA BISOI VS	// // ()
176	D-WP(C)/50535/2024 WP(C)/31345/2024	STATE OF ODISHA LAXMIKANTA MISHRA VS	RANJIT SAMAL VS	// // ()
177	D-WP(C)/51443/2024 WP(C)/31346/2024	STATE OF ODISHA ALAKAMANJARI MALLICK VS	SUKANTA KUMAR NAYAK (2) VS	// // ()
178	D-WP(C)/51497/2024 WP(C)/31347/2024	STATE OF ODISHA SUJATA DAS VS	BANSHIDHAR SATAPATHY VS	// // ()
179	D-WP(C)/51027/2024 WP(C)/31348/2024	STATE OF ODISHA SITA NAIK VS	TUSAR KUMAR MISHRA VS	// // ()
180	D-WP(C)/49911/2024 WP(C)/31349/2024	CHANDANA BEHERA SOURAV SEKHAR BEHERA VS	IN PERSON VS	// // ()
181	D-WP(C)/51271/2024 WP(C)/31350/2024	STATE OF ODISHA PRAVAT KUMAR PATTANAİK VS	MANAS PATI VS	// // ()
		STATE OF ODISHA		//

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182	D-WP(C)/51536/2024 WP(C)/31351/2024	RAMAKANTA KANUNGO VS STATE OF ODISHA	SASIBHUSAN JENA VS	// 0 //
183	D-WP(C)/51543/2024 WP(C)/31352/2024	BRAJA KISHORE NAYAK VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
184	D-WP(C)/51375/2024 WP(C)/31353/2024	CHANDRAKANTI SAHOO VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
185	D-WP(C)/51511/2024 WP(C)/31354/2024	MANOJ PRASAD PATRO VS STATE OF ODISHA	UMESH CHANDRA MOHANTY VS	// 0 //
186	D-WP(C)/51540/2024 WP(C)/31355/2024	SUCHITA PANDA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
187	D-WP(C)/51539/2024 WP(C)/31356/2024	SANJAYA KUMAR MANSINGH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
188	D-WP(C)/51576/2024 WP(C)/31357/2024	SUBASH CHANDRA RANA VS STATE OF ODISHA	LALITENDU MISHRA VS	// 0 //
189	D-WP(C)/50956/2024 WP(C)/31358/2024	UMESH PADHAN VS STATE OF ODISHA	TIKERAM MEHER VS	// 0 //
190	D-WP(C)/51528/2024 WP(C)/31359/2024	SIMANCHALA MISHRA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	// 0 //
191	D-WP(C)/51554/2024 WP(C)/31360/2024	MANORANJAN PATTNAYAK VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
192	D-WP(C)/51436/2024 WP(C)/31361/2024	RANJAN KUMAR PARIDA VS THE TAHSILDAR, KAMAKHYANAGAR	BISWA PRAKASH DHAL VS	// 0 //
193	D-WP(C)/51565/2024	HARIHARA KATA	AJIT KUMAR ROUT	//

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	WP(C)/31362/2024	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/51514/2024 WP(C)/31363/2024	PADMALOCHAN GIRI VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	// 0 //
195	D-WP(C)/51636/2024 WP(C)/31364/2024	PREMA MANJARI NAYAK VS STATE OF ODISHA	SASWATI MOHAPATRA VS	// 0 //
196	D-WP(C)/51019/2024 WP(C)/31365/2024	JYOSTNARANI MALLICK VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
197	D-WP(C)/51378/2024 WP(C)/31366/2024	CHHABILA PATEL VS STATE OF ODISHA	GOKULANANDA SAHU VS	// 0 //
198	D-WP(C)/51645/2024 WP(C)/31367/2024	M/S. SHRI KALYANJI INFRACON VS UNION OF INDIA	ASIT KUMAR DASH VS	// 0 //
199	D-WP(C)/51702/2024 WP(C)/31368/2024	PRABHAT RANJAN MOHANTY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
200	D-WP(C)/51555/2024 WP(C)/31369/2024	RAKESH MAHANA VS STATE OF ODISHA	SASIBHUSAN JENA VS	// 0 //
201	D-WP(C)/51513/2024 WP(C)/31370/2024	JHUNA BEHERA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //
202	D-WP(C)/51556/2024 WP(C)/31371/2024	SESHADEBA BARIK VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
203	D-WP(C)/51409/2024 WP(C)/31372/2024	GANGA DHARA PRADHAN VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
204	D-WP(C)/50954/2024 WP(C)/31373/2024	JANMA MEHER VS	TIKERAM MEHER VS	// 0

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205	D-WP(C)/51410/2024 WP(C)/31374/2024	STATE OF ODISHA DR.CHANDRA SEKHAR PRADHAN VS ADDITIONAL SECY TO GOVT. OF ODISHA, BBSR	NIROD KUMAR SAHOO VS	// // 0 //
206	D-WP(C)/51557/2024 WP(C)/31375/2024	MADHUMITA JENA VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
207	D-WP(C)/51465/2024 WP(C)/31376/2024	KRISHNA CHANDRA SAHU VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
208	D-WP(C)/51306/2024 WP(C)/31377/2024	RATNAKAR SATPATHY VS DIRECTOR ELEMENTARY EDUCATION	GYANESWAR SATPATHY VS	// 0 //
209	D-WP(C)/51428/2024 WP(C)/31378/2024	SANTOSH KUMAR SARANGI VS STATE OF ODISHA	SUBHADUTTA ROURAY VS	// 0 //
210	D-WP(C)/51490/2024 WP(C)/31379/2024	RASMIRANJAN BISWAL VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
211	D-WP(C)/51427/2024 WP(C)/31380/2024	SABITRI SWAIN VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
212	D-WP(C)/51438/2024 WP(C)/31381/2024	BANSHIDHAR MOHANTY VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// 0 //
213	D-WP(C)/51434/2024 WP(C)/31382/2024	FAYAZ ALI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
214	D-WP(C)/51045/2024 WP(C)/31383/2024	BISWAJIT KARAN VS STATE OF ODISHA	NIRANJAN LENKA VS	// 0 //
215	D-WP(C)/51444/2024 WP(C)/31384/2024	AJIT RANJAN LENKA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //

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216	D-WP(C)/51533/2024 WP(C)/31385/2024	MAHANADI COALFIELDS LTD, SAMBALPUR VS STATE OF ODISHA	HARIPAD MOHANTY VS	// 0 //
217	D-WP(C)/51604/2024 WP(C)/31386/2024	BINITA KRUTANJALI PANIGRAHI VS STATE OF ODISHA	MANORANJAN PADHY VS	// 0 //
218	D-WP(C)/51493/2024 WP(C)/31387/2024	JYOTIRAJ RANA VS STATE OF ODISHA	SOUBHAGYA SWAIN VS	// 0 //
219	D-WP(C)/51527/2024 WP(C)/31388/2024	KESHABA SAHU VS STATE OF ORISSA	DURGESH NARAYAN RATH VS	// 0 //
220	D-WP(C)/50810/2024 WP(C)/31389/2024	DIBAKAR BEHERA VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	// 0 //
221	D-WP(C)/51620/2024 WP(C)/31390/2024	M/S. ARKITECHNO CONSULTANTS (INDIA) PVT. LTD., BBSR VS UNION OF INDIA	ASIT KUMAR DASH VS	// 0 //
222	D-WP(C)/51564/2024 WP(C)/31391/2024	SUKUMARI BARLA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
223	D-WP(C)/51534/2024 WP(C)/31392/2024	SARAT CHANDRA PADHI VS STATE OF ODISHA	SAMBEET PATTANAYAK VS	// 0 //
224	D-WP(C)/51535/2024 WP(C)/31393/2024	SHYAMSUNDAR DASH VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
225	D-WP(C)/51520/2024 WP(C)/31394/2024	RAM CHANDRA MAJHI VS STATE OF ODISHA	SARADA PRASAD DASH VS	// 0 //
226	D-WP(C)/51627/2024 WP(C)/31395/2024	SELBHANUS PANNA VS SIBA SANKAR NAYAK	ASHIS KUMAR MISHRA VS	// 0 //
227	D-WP(C)/51531/2024	PRAMATH KUMAR MALLICK	SIDHESWAR MALLIK	//

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	WP(C)/31396/2024	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/50424/2024 WP(C)/31397/2024	SACHINDRA NATH DATTA VS STATE OF ODISHA	AMBUJA BANDHU PARIDA VS	// 0 //
229	D-WP(C)/51538/2024 WP(C)/31398/2024	RAMA CHANDRA JENA VS STATE OF ODISHA	ANJAN KUMAR BISWAL VS	// 0 //
230	D-WP(C)/51643/2024 WP(C)/31399/2024	BATA KRUSHNA SAHOO VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
231	D-WP(C)/51572/2024 WP(C)/31400/2024	M/S. BARCELONA KHUNTIA, BBSR VS STATE OF ODISHA	DAYANANDA MOHAPATRA VS	// 0 //
232	D-WP(C)/51545/2024 WP(C)/31401/2024	PRAMOD KUMAR PANDA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
233	D-WP(C)/51605/2024 WP(C)/31402/2024	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// 0 //
234	D-WP(C)/51733/2024 WP(C)/31403/2024	PRAMOD KUMAR PRADHAN VS STATE OF ODISHA	ASHOK KUMAR SWAIN VS	// 0 //
235	D-WP(C)/51546/2024 WP(C)/31404/2024	TRILOCHAN BEHERA VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
236	D-WP(C)/51639/2024 WP(C)/31405/2024	ANIRUDHA BISWAL VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
237	D-WP(C)/51558/2024 WP(C)/31406/2024	BASISTHA KUMAR PRAHARAJ VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
238	D-WP(C)/51559/2024 WP(C)/31407/2024	DURMILA THELA VS	BHASKAR SAMANTARAY VS	// 0

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239	D-WP(C)/51419/2024 WP(C)/31408/2024	STATE OF ODISHA BISHNU CHARAN SAHOO VS	RAJIB RATH VS	// // 0
240	D-WP(C)/50993/2024 WP(C)/31409/2024	STATE OF ODISHA SAILABALA CHHUALSINGH VS	SANGRAM JENA VS	// // 0
241	D-WP(C)/51491/2024 WP(C)/31410/2024	STATE OF ODISHA SANJIT KUMAR NAYAK VS	SOUBHAGYA SWAIN VS	// // 0
242	D-WP(C)/51495/2024 WP(C)/31411/2024	STATE OF ODISHA BISAM PATEL VS	SUSHANTA KUMAR JOSHI VS	// // 0
243	D-WP(C)/50250/2024 WP(C)/31412/2024	STATE OF ODISHA SOUVAGYA KUMAR JAGADEB VS	DHARMENDER KUMAR JOSHI VS	// // 0
244	D-WP(C)/51488/2024 WP(C)/31413/2024	ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE SHYAM SUNDAR TAMBA VS	SUSHANTA KUMAR JOSHI VS	// // 0
245	D-WP(C)/51492/2024 WP(C)/31414/2024	STATE OF ODISHA GANESWAR SUBUDHI VS	BANSHIDHAR SATAPATHY VS	// // 0
246	D-WP(C)/51640/2024 WP(C)/31415/2024	STATE OF ODISHA SUSHIL KUMAR SENAPATI VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
247	D-WP(C)/51542/2024 WP(C)/31416/2024	STATE OF ORISSA BRAJABANDHU DASH VS	PRAVAT KUMAR NAYAK VS	// // 0
248	D-WP(C)/51575/2024 WP(C)/31417/2024	STATE OF ODISHA CHANDRA MAJHI VS	SIDDHARTH PRASAD MISHRA VS	// // 0
249	D-WP(C)/51563/2024 WP(C)/31418/2024	STATE OF ODISHA NAYANI PRADHAN VS	BIDESH RANJAN BEHERA VS	// // 0
		STATE OF ODISHA		//

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250	D-WP(C)/51549/2024 WP(C)/31419/2024	BIJAYA KUMAR MOHARANA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	// 0 //
251	D-WP(C)/51571/2024 WP(C)/31420/2024	SHREE SHREE KAPILAMUNI SATCHETAN SHIKSHYA KENDRA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
252	D-WP(C)/51647/2024 WP(C)/31421/2024	KAMADEV BISWAL VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// 0 //
253	D-WP(C)/51580/2024 WP(C)/31422/2024	CHAMPABATI SA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
254	D-WP(C)/51684/2024 WP(C)/31423/2024	SATYA NARAYAN SAHOO VS STATE OF ODISHA	PRAKASH CHANDRA DASH VS	// 0 //
255	D-WP(C)/51570/2024 WP(C)/31424/2024	KENDRAPARA AUTONOMUS COLLEGE, KENDRAPARA VS EMPLOYEES PROVIDENT FUND ORAGANISATION, BBSR	ADITYA MISHRA VS	// 0 //
256	D-WP(C)/51675/2024 WP(C)/31425/2024	JAYAPRAKASH BEHURIA VS STATE OF ODISHA	SUKANTA KUMAR MISHRA VS	// 0 //
257	D-WP(C)/51568/2024 WP(C)/31426/2024	SOBHABATI DANI VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
258	D-WP(C)/50636/2024 WP(C)/31427/2024	RAJDHANI SYSTEMS AND ESTATES PVT LTD.,BBSR VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
259	D-WP(C)/51649/2024 WP(C)/31428/2024	PRATIVA KUMARI BEHURA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
260	D-WP(C)/50577/2024 WP(C)/31429/2024	PRABHUDATTA MOHAPATRA VS ETISHREE PANDA	ANIMESH SINGH VS	// 0 //
261	D-ABLAPL/37036/2024	SURAJ MAHARATHI	ARIJEET MISHRA	JEYPORE SADAR /358 /2024

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	ABLAPL/14221/2024	VS STATE OF ODISHA	VS	() //
262	D-ABLAPL/37056/2024 ABLAPL/14222/2024	HARPRIT KAUR VS STATE OF ODISHA	S.S.RAY (2) VS	BARBIL /352 /2024 () //
263	D-ABLAPL/35657/2024 ABLAPL/14223/2024	SIKHAR JENA @ SIKHAR CHANDRA JENA VS STATE OF ODISHA	BRUNDABAN ROUT VS	LAXMISAGAR P.S. /591 /2024 () //
264	D-ABLAPL/37076/2024 ABLAPL/14224/2024	DEBADATTA SWAIN VS STATE OF ODISHA	RAKESH BEHERA VS	COLLIERY /710 /2024 () //
265	D-ABLAPL/36600/2024 ABLAPL/14225/2024	DIBAKAR BEHERA VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BHADRAK RURAL /703 /2024 () //
266	D-ABLAPL/37162/2024 ABLAPL/14226/2024	ASHISH PANDE VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	DEOGAON /268 /2024 () //
267	D-ABLAPL/37111/2024 ABLAPL/14227/2024	MANSUR RAHAMAN KHAN VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	BARAMBA /258 /2024 () //
268	D-ABLAPL/37165/2024 ABLAPL/14228/2024	ARDHENDU SEKHAR DAS VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	MARINE PENTHAKATA /44 /2021 () //
269	D-ABLAPL/37116/2024 ABLAPL/14229/2024	RAJ KIRAN @ SATHAGOPAM RAJ KIRAN VS STATE OF ODISHA	PRATAP KUMAR MOHANTY VS	MACHHKUND /69 /2017 () //
270	D-ABLAPL/37168/2024 ABLAPL/14230/2024	KUMUDA KUMAR PRADHAN VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	KHANDAGIRI P.S. /838 /2024 () //
271	D-ABLAPL/37207/2024 ABLAPL/14231/2024	BILI KHAN @ SAFIK KHAN VS STATE OF ODISHA	ANWAR HUSSEN VS	HINDOL /195 /2024 () //
272	D-ABLAPL/37120/2024 ABLAPL/14232/2024	SOUMYASHREE PARIDA VS	BISWA CHANDAN MOHANTY VS	CYBER CRIME AND ECONOMIC OFFEN ()

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273	D-ABLAPL/37169/2024 ABLAPL/14233/2024	STATE OF ODISHA SMRUTIRANJAN SAHANI @ MILAN @ MILAN PATSAHANI VS	DURGA PRASAD DHAL VS	// JAJPUR TOWN /455 /2024 ()
274	D-ABLAPL/37210/2024 ABLAPL/14234/2024	STATE OF ODISHA MITHILESH KUMAR VS	RAKESH KUMAR MALLICK VS	// ANGUL SADAR PS /520 /2024 ()
275	D-ABLAPL/37175/2024 ABLAPL/14235/2024	STATE OF ODISHA RIAD @ RIAJAT KHAN VS	ADAM ALI KHAN VS	// INDUSTRIAL ESTATE PS /264 /2024 ()
276	D-ABLAPL/37121/2024 ABLAPL/14236/2024	STATE OF ODISHA DAKSHYARAM JAL @ DAKSHYA JAL VS	SUBODH KUMAR MOHANTY VS	// KESINGA /435 /2024 ()
277	D-ABLAPL/36729/2024 ABLAPL/14237/2024	STATE OF ODISHA NISHIMITA KUJUR VS	BISWORANJAN SWAIN VS	// SECTOR-15 /130 /2024 ()
278	D-ABLAPL/37180/2024 ABLAPL/14238/2024	STATE OF ODISHA NOUSADA KHAN @ NAUSHAD KHAN VS	SANTOSH KUMAR MAHANTY VS	// BADAMPAHAD /118 /2024 ()
279	D-ABLAPL/36869/2024 ABLAPL/14239/2024	STATE OF ODISHA PRABHAKAR MOHAPATRA VS	PRADIPTA BEURA VS	// / /0 J.M.F.C.(II),CUTTACK(Cuttack)
280	D-ABLAPL/37191/2024 ABLAPL/14240/2024	STATE OF ODISHA SUNIL KUMAR NAYAK VS	JYOTIRMAYA SAHOO VS	2(A)CC/0000318/2024 KABISURYANAGAR /745 /2024 ()
281	D-ABLAPL/36882/2024 ABLAPL/14241/2024	STATE OF ODISHA LABANYA MOHAPATRA VS	BIJAY KUMAR BEHERA VS	// / /0 S.D.J.M.,KHURDA(Khordha)
282	D-ABLAPL/37196/2024 ABLAPL/14242/2024	UNION OF INDIA (RAILWAY) NILAKANTHA BEHERA VS	JYOTIRMAYA SAHOO VS	2(C)CC/000022/2024 KHANDAPARA /311 /2024 ()
283	D-ABLAPL/36970/2024 ABLAPL/14243/2024	STATE OF ODISHA JITENDRA MALIK VS	BIJAY KUMAR BEHERA VS	// KAMAKHYANAGAR /612 /2024 ()
		STATE OF ODISHA		//

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284	D-ABLAPL/37176/2024 ABLAPL/14244/2024	KAILASH CHANDRA NAYAK VS STATE OF ODISHA	ASHOK KUMAR ROUT VS	MAHILA P.S. BUXIBAZAR /191 /2024 () //
285	D-ABLAPL/37126/2024 ABLAPL/14245/2024	PRABHUDATTA DAS VS STATE OF ODISHA	GAREKHANATH DAS VS	KHANDAGIRI P.S. /842 /2024 () //
286	D-ABLAPL/36853/2024 ABLAPL/14246/2024	SUBASHISH SAMAL @ NANDU VS STATE OF ODISHA	NETRANANDA BISWAL VS	JAGATSINGPUR /981 /2024 () //
287	D-ABLAPL/37332/2024 ABLAPL/14247/2024	TULU BEHERA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	SABARANG /310 /2024 () //
288	D-ABLAPL/37127/2024 ABLAPL/14248/2024	CHAITANYA NAYAK VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SINGLA /162 /2024 () //
289	D-ABLAPL/37201/2024 ABLAPL/14249/2024	SMRUTI RANJAN PARIDA VS STATE OF ODISHA	ABINASH BARIK VS	EOW,BHUBANESWAR /12 /2024 () //
290	D-ABLAPL/37371/2024 ABLAPL/14250/2024	KUNU RAM VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	CHOUDWAR /619 /2024 () //
291	D-ABLAPL/37340/2024 ABLAPL/14251/2024	SURESH KUMAR MOHANTY @ SURESH MOHANTY VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	TANGI /256 /2024 () //
292	D-ABLAPL/37128/2024 ABLAPL/14252/2024	MADAN MOHAN ROUSTRAY VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	BHAWANIPATNA TOWN /170 /2016 () //
293	D-ABLAPL/37341/2024 ABLAPL/14253/2024	CHAITANYA HARIJAN @ CHAITAN HARIJAN VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	UMERKOTE /400 /2024 () //
294	D-ABLAPL/35070/2024 ABLAPL/14254/2024	AMIYA KUMAR CHAKRA VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	BANKI /391 /2024 () //
295	D-ABLAPL/37129/2024	SANJAYA MALIGADICHA	KHUSBU PANIGRAHI	BARIPADA TOWN /679 /2024

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	ABLAPL/14255/2024	VS STATE OF ODISHA	VS	() //
296	D-ABLAPL/37344/2024 ABLAPL/14256/2024	RAJENDRA PRASAD SINGH @ RAJA VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /457 /2024 () //
297	D-ABLAPL/36065/2024 ABLAPL/14257/2024	SATYABADI @ SARAT NAIK @ NAYAK @ NAHAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	MAHILA P.S.(BBSR) /9 /2012 () //
298	D-ABLAPL/37378/2024 ABLAPL/14258/2024	PRADIP KUMAR SUNANI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	BHAWANIPATNA TOWN /472 /2024 () //
299	D-ABLAPL/37133/2024 ABLAPL/14259/2024	RANJAN NAIK @ RANJAN KUMAR NAIK VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	KANIHA /396 /2024 () //
300	D-ABLAPL/37134/2024 ABLAPL/14260/2024	MADAN MOHAN ROUTRAY VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	BHAWANIPATNA SADAR /69 /2016 () //
301	D-ABLAPL/36840/2024 ABLAPL/14261/2024	SANGRAM SENAPATI VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARANGA /458 /2024 () //
302	D-ABLAPL/37202/2024 ABLAPL/14262/2024	JASRAM BANCHHOR @ JASHRAM BANCHHOR VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	TUREIKELA /253 /2024 () //
303	D-ABLAPL/36248/2024 ABLAPL/14263/2024	BULU @ ARJUN CHARAN JENA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BONTH /180 /2024 () //
304	D-ABLAPL/37205/2024 ABLAPL/14264/2024	SWARUP DAS @ SWOROOP SHANKAR DAS VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	BHADRAK TOWN /709 /2024 () //
305	D-ABLAPL/37105/2024 ABLAPL/14265/2024	RAJA @ RAJESH BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	PHULBANI SADAR /52 /2023 () //
306	D-ABLAPL/37145/2024 ABLAPL/14266/2024	SANTOSH KUMAR PATRA VS	BYOMAKESH TRIPATHY VS	/ /0 ()

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307	D-ABLAPL/37167/2024 ABLAPL/14267/2024	STATE OF ODISHA PANKAJ SINGH VS STATE OF ODISHA	BIJOY SWAROOP NANDA VS	// JEYPORE MAHILA /87 /2023 ()
308	D-ABLAPL/37148/2024 ABLAPL/14268/2024	STATE OF ODISHA KRUSHNA CHANDRA NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	// //0 ()
309	D-ABLAPL/37194/2024 ABLAPL/14269/2024	STATE OF ODISHA PURNA CHANDRA BAHUBALINDRA @ PURNACHANDRA BAHUBALENDRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /352 /2024 ()
310	D-ABLAPL/37250/2024 ABLAPL/14270/2024	STATE OF ODISHA BIRENDRA PAIKARAY @ TIKI PAIKARAY VS STATE OF ODISHA	BIBHU PRASAD CHHUALSINGH VS	// DELANGA /427 /2024 ()
311	D-ABLAPL/37252/2024 ABLAPL/14271/2024	STATE OF ODISHA SUBHRANSU SEKHAR KANHAR VS STATE OF ODISHA	SHIBANI SHANKAR PRADHAN VS	// KHAJURIPADA /178 /2024 ()
312	D-ABLAPL/37263/2024 ABLAPL/14272/2024	STATE OF ODISHA PURNACHANDRA MEHER @ PURNA MEHER VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// BANGOMUNDA /246 /2024 ()
313	D-ABLAPL/37267/2024 ABLAPL/14273/2024	STATE OF ODISHA PREMANANDA ROUT VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	// BARAMBA /51 /2022 ()
314	D-ABLAPL/37268/2024 ABLAPL/14274/2024	STATE OF ODISHA MIR GAHAR ALI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// LALBAG /250 /2024 ()
315	D-ABLAPL/34999/2024 ABLAPL/14275/2024	STATE OF ODISHA BABUNI NAIK@NAYAK VS STATE OF ODISHA	GHANASHYAM MUDULI VS	// KHANDAGIRI P.S. /204 /2012 ()
316	D-ABLAPL/37291/2024 ABLAPL/14276/2024	STATE OF ODISHA RAJESWAR HIAL VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// DAMANJODI /128 /2024 ()
317	D-ABLAPL/37177/2024 ABLAPL/14277/2024	STATE OF ODISHA PRADEEP KUMAR SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	// DHENKANAL SADAR /924 /2024 ()

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318	D-ABLAPL/37278/2024 ABLAPL/14278/2024	SANTOSH PRADHAN VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	SATYABADI /277 /2024 () //
319	D-ABLAPL/37181/2024 ABLAPL/14279/2024	MD.DILNAWAZ ANSARI VS STATE OF ODISHA	SAMBIT RATH VS	CHAMPUA /82 /2021 () //
320	D-ABLAPL/37282/2024 ABLAPL/14280/2024	MANGULI MALLIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	Tantiapal Marine /148 /2024 () //
321	D-ABLAPL/37284/2024 ABLAPL/14281/2024	SOMANATH MALLIK @ KANHA @ MUNA VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /326 /2024 () //
322	D-ABLAPL/37187/2024 ABLAPL/14282/2024	SURESH NAYAK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	SAHID NAGAR P.S. /221 /2021 () //
323	D-ABLAPL/37296/2024 ABLAPL/14283/2024	PRADYUMNA KUMAR MOHANTY@PRADYUMNA MOHANTY VS STATE OF ODISHA	SNEHA PATRA VS	CHANDANPUR /111 /2015 () //
324	D-ABLAPL/37297/2024 ABLAPL/14284/2024	MUNDA @ SAROJ NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PHULBANI TOWN /138 /2024 () //
325	D-ABLAPL/37300/2024 ABLAPL/14285/2024	PRIYABRATA PRADHAN@RAJA MALINGA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	DHENKANAL SADAR /872 /2024 () //
326	D-ABLAPL/37304/2024 ABLAPL/14286/2024	MUNDA NAYAK @ SAROJ NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PHULBANI TOWN /119 /2024 () //
327	D-ABLAPL/37315/2024 ABLAPL/14287/2024	BISWARANJAN TAHALA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	KHALLIKOTE /888 /2024 () //
328	D-ABLAPL/37213/2024 ABLAPL/14288/2024	SADANANDA BARIHA @ DOLAMANI BARIHA VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),PATNAGAR 2(B)CC/000009/2024
329	D-ABLAPL/37374/2024	NABAGHANA MAHALİK	BISWORANJAN SWAIN	PIRAHAT P.S /249 /2024

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CASES REGISTERED REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/14289/2024	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/37317/2024 ABLAPL/14290/2024	DURYODHAN PATRA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	BARKOTE /384 /2024 () //
331	D-ABLAPL/37265/2024 ABLAPL/14291/2024	JAGA BARIK VS STATE OF ODISHA	MAHES DAS VS	TITILAGARH /473 /2024 () //
332	D-ABLAPL/37266/2024 ABLAPL/14292/2024	SALIM @ SALIM SEKHAR MAJHIASETH VS STATE OF ODISHA	MAHES DAS VS	BELAGARH /62 /2024 () //
333	D-ABLAPL/37320/2024 ABLAPL/14293/2024	SURENDRA DAS VS STATE OF ODISHA	SATYA RANJAN MULIA VS	JAGATPUR /603 /2024 () //
334	D-ABLAPL/37288/2024 ABLAPL/14294/2024	BRAHMANANDA PRUSTY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHUNTA /370 /2024 () //
335	D-ABLAPL/37290/2024 ABLAPL/14295/2024	HEMANTA PRUSTY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	KHUNTA /370 /2024 () //
336	D-ABLAPL/37367/2024 ABLAPL/14296/2024	HARAMANI BEHERA VS STATE OF ODISHA	KABERI MOHANTY VS	DELANGA /412 /2024 () //
337	D-ABLAPL/37349/2024 ABLAPL/14297/2024	DAKUA @ BIPIN NAYAK VS STATE OF ODISHA	SANJIT MISHRA VS	SATYABADI /225 /2022 () //
338	D-ABLAPL/37360/2024 ABLAPL/14298/2024	SAIRAM PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	DIGAPAHANDI /335 /2024 () //
339	D-ABLAPL/37364/2024 ABLAPL/14299/2024	BAPUN MALLLIK @ KAMAL LOCHAN MALLIK VS STATE OF ODISHA	SUKANTA KUMAR NAYAK VS	/ /0 () //
340	D-ABLAPL/35691/2024 ABLAPL/14300/2024	AMAR BHATTACHARYA VS	NITYA RANJAN SAHOO VS	/ /0 ()

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CASES REGISTERED REPORT AS ON :11/12/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/37164/2024 ABLAPL/14301/2024	STATE OF ODISHA RAM IQBAL SINGH VS STATE OF ODISHA	BIJOY SWAROOP NANDA VS	// JEYPORE MAHILA /87 /2023 () //